## NATIONAL COMPANY LAW TRIBUNAL

## NEW DELHI BENCH

(IB)-552(ND)/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present:

Mr. Arun Kathpalia, Sr. Advocate with Ms. Ruchi Agnihotri, Ms.

Annanya Gosh and Mr. Rohit K. Nagpal, Advocates for the

Petitioner

Mr. P. Nagesh and Mr. Dhruv Gupta, Advocates for the Respondent

## **ORDER**

Arguments have been addressed by both the parties.

To come up for orders/ clarification.

(R. Varadharajan) Member (J)

-S-Ut

(Ina Malhotra)

-S-d1

Member (J)